

Tender Cancellation/ Annulment Notice

Tender Document No: JRMLC/CH/CHD_2

With reference to the Tender Document No: JRMLC/CH/CHD_2, dated March 24, 2026 ('Tender Document') issued by the Justice (Retd.) R.M. Lodha Committee (in the matter of PACL Limited) for e-auction-sale of properties in Chandigarh, it is hereby notified that all the properties put up for e-auction pursuant to the aforesaid Tender Document stand withdrawn, and the proposed sale thereof stands cancelled/ annulled in terms of Clause 2.20(iv) of the said Tender Document.